

S.No.2

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
10-05-2024 AT 10:30 AM**

**CP(IB) No.673/7/HDB/2019**

**AND**

**IA (IBC) 1022 & 1753/2023, IA (IBC) 583/2024 in IA (IBC) 1753/2023 in IA (IBC)  
197/2022 & IA (IBC) No: 750/2024 in CP(IB) No.673/7/HDB/2019**

u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

Bank of India

...Financial Creditor

**AND**

ECI Infra Towers Company Pvt Ltd  
(Corporate Guarantor of ECI Engineering &  
Construction Co. Ltd)

...Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA (IBC) 1022 /2023**

Orders not pronounced. **For orders on 04.06.2024.**

**IA (IBC) 1753/2023**

Orders not pronounced. **For orders on 04.06.2024.**

**IA (IBC) 583/2024 in IA (IBC) 1753/2023 in IA (IBC) 197/2022**

Orders not pronounced. **For orders on 04.06.2024.**

**IA (IBC) No: 750/2024**

This is an application is to take on record 5<sup>th</sup> progress report. Report taken on record.

Accordingly, **this application is allowed and disposed of.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**